

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 216-218 of 2020

IN THE MATTER OF:

Makalu Trading Ltd. & Ors.

....Appellant

Vs.

**Rajiv Chakraborty
Resolution Professional of Uttam Value Steel Ltd. &
Anr.**

....Respondents

Present:

**For Appellant: Mr. K. Datta, Mr. Samaksh Goyal and Mr. Nubee
Naved, Advocates**

**For Respondents: Mr. Abhinav Vasishth, Sr. Advocate with Ms.
Anjali Anchayil and Ms. Akshita Sachdeva,
Advocates**

ORDER

18.02.2020: Due to paucity of time this matter could not be taken up
for consideration today.

Post this appeal 'For Admission (Fresh Case)' on **26th February, 2020**
within first five cases.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn